

**GOVERNMENT OF INDIA  
DEVELOPMENT OF NORTH EASTERN REGION  
LOK SABHA**

STARRED QUESTION NO:108

ANSWERED ON:13.08.2013

MONITORING OF SCHEMES IN NORTH EASTERN REGION

Rai Shri Prem Das;Toppo Shri Joseph

**Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:**

(a) whether the Government has recently reviewed the Non-Lapsable Central Pool of Resources (NLCPR) Scheme, Social and Infrastructure Development Fund and Schemes of North Eastern Council;

(b) if so, the outcome thereof, scheme-wise;

(c) whether several deficiencies were noticed in the implementation of these schemes for development of each of the North-Eastern States in the country;

(d) if so, the corrective measures taken/proposed to be taken by the Government in this regard; and

(e) the steps taken by the Government to appoint independent agencies to audit and monitor the implementation of NLCPR Scheme in the North Eastern States?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR)

(a) to (e) A Statement is laid on the Table of the Lok Sabha.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 108 for answer on 13/08/2013.

(a) to (d) Review of projects funded under various schemes implemented by Ministry of Development of North Eastern Region is a continuous process. Review is conducted through various periodical reports and utilization certificates, quarterly progress reports, field inspections, etc. Performance is also reviewed during meetings with State Government officers. From the review it has emerged that projects generally get delayed due to many reasons like short working season, difficult terrain, delay in release of funds by State Governments to implementing agencies etc. To expedite implementation of projects and utilization of funds, State Governments have been advised to ensure transfer of funds to implementing agencies within 15 days of its release to State Governments and also to ensure completion of tendering process and award of work on turnkey basis within 6 months of sanction of projects. Chief Secretaries of North Eastern States have also been advised to review the progress of projects on quarterly basis so as to expedite the completion of projects.

(e) For Independent Monitoring of NLCPR Scheme, Ministry of Development of North Eastern Region have decided to engage Independent Quality Monitors.